

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1006
ANSWERED ON:19.07.2002
FUNDS FOR SPECIAL COMPONENT PLAN
RAMDAS ATHAWALE

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) Whether the Government propose to make amendment in the Constitution so as to ensure that fund allocated in proportion to the population of Dalits under Special Component Plan (SCP) is not diverted;
- (b) Is so, the details thereof; and
- (c) if not, the reasons therefor and the details of the mechanism available for this purpose?

Answer

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI S. B. MOOKHERJEE)

- (a) No Sir,
- (b) Does not rise:
- (c) All the State Governments/UT Administrations have been requested to introduce a budgetary mechanism for keeping the entire fund meant for Special Component Plan in the demand of the Scheduled Castes Welfare Department in the State.